

Name of the corporate debtor: SYNERGY KITCHENS & HOSPITALITY PVT LTD; Date of commencement of CIRP: 25/11/2021; List of creditors as on: 08-03-2022

List of operational creditors (Government dues)
(Amount in Rs.)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual claim under dues, that may be set-off	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?				
1	Employee Provident Fund Organisation	Statutory body under Ministry of Labour and Employment, Government of India	1/18/2022	493,818.00	493,818.00	AMOUNTS PAYABLE UNDER SECTIONS 70 AND 14B OF EPP AND MP Aat, 1952	NO	NA	-	-	-
2	Commissioner of Commercial Taxes, West Bengal	Commercial Taxes Department, West Bengal	1/24/2022	1,566,077.00	1,566,077.00	Demand raised in assessment cases.	NO	NA	-	-	-
3	Employee State Insurance Corporation	Statutory body under Ministry of Labour and Employment, Government of India	2/1/2022	7,691,447.00	7,691,447.00	Demand raised for contribution, damages and interest	NO	NA	-	-	-
4	State Tax Officer, State Tax Circle "C", Jammu	State Tax Officer, State Tax Circle "C", Room No 7, Ground Floor, Excise & taxation Complex, Rail head, Jammu	2/21/2022	10,232,200.00	7,195,919.00	Demand raised in assessment cases.	NO	NA	859,977.94	3,036,281.00	-
	TOTAL			19,983,542.00	16,947,261.00				859,977.94	3,036,281.00	



Madhusudan Kumar Poddar
28/03/2022